

DIVISION BENCH  
COURT - I

**O-215**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/57(KB)2014  
COMP.APPL/125(KB)2016

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>BIVA PYNE &amp; ORS VS CAMPERDOWN PRESSING CO. LTD &amp; ORS</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances ( via video conferencing/physically)**

Mr. Deepnath Roy Chowdhury, Adv. : For Petitioner  
Mr. Sourav Sengupta, Adv.  
Mr. Aman Baid, Adv.  
Mr. Bhaskar, Adv.

Mr. Syamantak Banerjee, Adv. : For R3A, 7, 13  
Mr. Subhra Das, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **8/8/2024**.

**Satyajit Roy  
(Court Officer)**